

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 89 of 2012 &
IA No.182 of 2012

Dated : 7th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Raigarh Ispat Udyog Sangh

....Appellant(s)

Versus

Chattisgarh Electricity Regulatory Commission
& Ors.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Amit Kapur
Ms. Suganda Somani

Counsel for the Respondent(s): Mr. C.K. Rai
Ms. Ranjitha Ramachandran for R.2

ORDER

Mr. Amit Kapur, the learned counsel for the Appellant has finished his arguments. He is directed to file his written submissions after serving copy on the other side.

The learned counsel for the Respondent is also directed to file his reply written submissions on or before 24th May, 2013 after serving copy on the other side.

Post the matter for further hearing on **28th May, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/ak